

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.263
TO BE ANSWERED ON 03.02.2017

BAN ON ONLINE CHILD PORNOGRAPHY

263. SHRI RAJAN VICHARE:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government is contemplating to put a ban on online child pornography to check child abuse and proposes to form a national alliance for this purpose and if so, the details thereof;
- (b) whether the opinion of experts have been taken and Google is also being consulted on this matter;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the present status of the proposal and the time by which the ban is likely to be imposed in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHANA RAJ)

- (a) to (d) The Ministry of Women and Child Development organised a day-long consultation on 16th January, 2017 with all stakeholders including Ministries of Home Affairs, Ministry of Health and Family Welfare, Ministry of Electronics and Information Technology, Department of School Education and Literacy, National Commission for Protection of Child Rights and civil society organisations working on the issue to brainstorm on the process of forming a National Alliance against Online Child Sexual Abuse and Exploitation. The aim of the consultation was to develop a comprehensive outreach system to engage parents, schools, communities, NGO partners and local governments (PRIs and ULBs) as well as police and lawyers to ensure better implementation of the legal framework, policies, national strategies and standards in relation to child protection and child rights. During the consultation inter- need for the alliance was endorsed with emphasis on setting up National response team with a multi member Secretariat at MWCD.
